

**Date 15.05.2021**

**NOTICE FOR TENDER**

Commercial Court, Alipore, South 24 Parganas  
12, Biplabi Kanailal Bhattacharjee Sarani, Minority Building, 2<sup>nd</sup> Floor  
Kolkata- 700027.

Quotations are invited in sealed envelope from reputed organizations/agencies in physical/scanned form for minor modification and/or repairing work of the lobby area of this Court, as per specifications to be given by this Office, after physical verification of the same.

The quotation containing the lowest rate including GST shall be accepted.

Quotation is to be submitted to the Office of the undersigned by **2:30** p.m. on or before **24.05.2021** physically or through the following Email ID:

1. commercialcourtalipore@gmail.com
2. commercial.alipore@indiancourts.nic.in

*Sd/-*

Judge

Commercial Court at Alipore  
For South 24 Parganas, Purba Medinipore  
and Paschim Medinipore

No. *213(4)/2021*

Dated *15.05.2021*

Copy forwarded with a request to kindly publish this order in the concerned websites and also in the notice boards of the concerned offices to:-

1. The Ld. Registrar, Commercial Courts Division, High Court at Calcutta.
2. The Ld. District Judge, South 24 Parganas, Alipore,
3. The District Magistrate, South 24 Parganas, Alipore,
4. Office copy.

*Sukoma*  
Judge

Commercial Court at Alipore  
For South 24 Parganas, Purba Medinipore  
and Paschim Medinipore  
Commercial Court at Alipore